

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 471/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Urja Equipments Pvt. Ltd
V/s
Roc, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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G G Chandelan Chartered Accountant Chandelan

ORDER

CP 471/252/NCLT/MB/MAH/2017

At request of the Professional appearing on behalf of the Petitioner, list this matter for hearing on 8.11.2017.

SD / -

V. NALLASENAPATHY
Member (Technical)

SD / -

B.S.V. PRAKASH KUMAR
Member (Judicial)